

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

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REGIONAL BENCH – COURT NO. 1

**Appeal No. C/61293-61301/2019**

**Ms Garg Impex : Appellant (s)**  
**Ms Garg Impex**  
**Ms Garg Impex**  
**Ms Garg Impex**  
**Ms Garg Impex**  
**Ms Sedna Impex India Pvt. Ltd.**  
**Ms Sedna Impex India Pvt. Ltd.**  
**Ms Garg Impex**  
**Ms Garg Impex**

Vs

**C.C. ICD New Delhi : Respondent (s)**

APPEARANCE:

Ms. Simran Kumari (Proxy) Advocate for the Appellant

Mr. MS Dhindsa, Authorized Representative for the Respondent

Date of Hearing: 04.03.2022

**ORDER**

There is an adjournment request on behalf of the appellant, accordingly, the matter is adjourned to next Division Bench.

**(RAJU)**  
MEMBER (TECHNICAL)

**(AJAY SHARMA)**  
MEMBER (JUDICIAL)

G.Y.